

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal no. 205 of 2013

Dated : 18th November, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s. Sathavahana Ispat Ltd. ...Appellant(s)
Versus**

**Karnataka Electricity Regulatory Commission
& Anr. ...Respondent(s)**

Counsel for the Appellant(s): Mr. Shridhar Prabhu

Counsel for the Respondent(s): Mr. A.M. Shodhan Babu for R.2

ORDER

Reply has already been filed by the Respondent.

The learned counsel for the Appellant seeks some more time to file the Rejoinder. Accordingly, he is directed to file the same on or before 10.12.2013 after serving copy on the other side.

As agreed by the learned counsel for both the parties, post the matter for hearing before the Chennai Circuit Bench on **20.12.2013.**

**(Rakesh Nath)
Technical Member
Ts/vs**

**(Justice M. Karpaga Vinayagam)
Chairperson**